

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.65/2017
IN
CP No.40(ND)/2015
RT No.38/2016
(Decided matter)**

In the matter of:

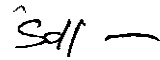
Sunil Maheshwari & Ors.Petitioners.


Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt. Ltd. & Ors.
....Respondents.

Present: Mr.Varun Dev Mishra, Advocate for petitioners No.1& 2.
Mr. Aman Bahri, Advocate for respondents No.2 and 3.

Notice of this application to respondents No.2 and 3.
Mr.Aman Bahri, Advocate appearing for these respondents accepts
notice and seeks time to file response. List the matter on 21.08.2017.
Response to this application be filed at least five days before the date
fixed with copy advance to the counsel opposite.


(Justice R.P.Nagrath)
Member (Judicial)

 July 10, 2017
Ashwani